

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-17/2015/773/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 3<sup>rd</sup> February 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/250 dtd. 30.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.02.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 02.02.2024 till the morning of 05.02.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-17/2015/774/A, dated** , 03-02-2024  
Copy to.

✓1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**